

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 240/16	TP 91/17	For Compliance	433( e)	Star Agri Finance Ltd. Vs Camson Bio Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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No representation for petitioner. Petitioner is called, absent. Counsel for petitioner is also absent.

The provisions of I&B Code is not complied. The time for compliance has also expired by 15.07.2017. Time was extended for compliance, but the petitioner did not care to comply the relevant provisions of I&B Code. Therefore, the matter stands abated.

In the result, the petition is dismissed as abated.

MEMBER (J)

MEMBER (T)